

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 18/252/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE COMPANY: Skill Kindle Learning Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

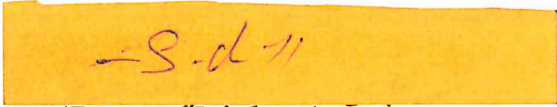
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the petitioner:	Mr. Sanjay Khandelwal, Advocate		
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	For the Respondent:	None		
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ORDER

Reserved for orders.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)